

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Comp. App. (AT) (Ins.) No.406 of 2022
& I.A. No. 1509 of 2022**

In the matter of:

Ram Kishor Arora, Suspended Director of Supertech Ltd.Appellant

Vs.

Union Bank of India & Anr. ...Respondents

For Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Abhijeet Sinha, Mr. Kshitij Wadhwa, Mr. Siddharth Bhatli, Ms. Lashita Dhingra, Advocates.

**For Respondents: Mr. Alok Kumar, Ms. Somya Yadava, Mr. Marar Gambhir, Mr. Nikhil Malhotra, Ms. Garima Soni, Ms. Nandita Jha, Advocates for R1.
Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharyya, Mr. Saptarshi Chatterjee, Ms. Aishwarya Gupta, Ms. Neha Shivhare, Advocates for R2.
Mr. Arvind Nayar, Senior Advocate with Ms. Vanita Bhargava, Mr. Siddhart Kumar, Advocates for Intervenor.
Mr. Ajay Bhargava, Ms. Wamika Trehan, Ms. Maithli Moondra, Advocates for Intervenor (L&T Finance).
Mr. P Nagesh and Mr. K. Datta, Sr. Advocates with Ms. Kanika Sachdeva, Mr. Nitin Chandra, Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Akshay Srivastava, Ms. Aditi Sinha, Advocates for Intervenor (Homebuyers)
Mr. Siddhartha Barua, Mr. Praful Jindal, Mr. Daanish Abbasi, Advocates for Intervenor (IDBI Bank)**

ORDER

(Through Virtual Mode)

25.05.2022: Learned Counsel who have filed IAs may serve copy of IAs to the Learned Counsel for the Appellant as well as the IRP.

2. List this Appeal on 01.06.2022. Let IRP also file Status Report by the next date.

In the meantime, Interim order to continue.

**[Justice Ashok Bhushan]
Chairperson**

**[Shreesha Merla]
Member (Technical)**

**[Naresh Salecha]
Member (Technical)**

Anjali/nn